GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:350
ANSWERED ON:23.11.2011
STRIKE BY AI PILOTS
Antony Shri Anto;M.Thambidurai Dr. ;Majhi Shri Pradeep Kumar;Ray Shri Rudramadhab

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether some Air India pilots went on strike/have threatened to go on an indefinite strike;
- (b) if so, the details thereof and the reasons therefor along with its likely impact on the organisation in terms of services and revenue:
- (c) the losses suffered by Air India and its subsidiaries due to strike by pilots during 2010-11, year-wise;
- (d) whether the Government proposes to place Airline services under the Essential Services Act to protect the consumers;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by the Government to redress the grievances of pilots and ensure uninterrupted services of Air India?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a) and (b): No such notice has been received by Air India recently.
- (c): Due to the Pilots strike from 27 April 2011 to 07 May 2011, the estimated revenue loss suffered by Air India is around Rs.200 crores.
- (d): No, Madam.
- (e) and (f): Air India Management is in constant dialogue with the representatives of Indian Commercial Pilots Association (ICPA) and Indian Pilots Guild (IPG) and issues raised by them are being addressed. They have assured not to resort to any agitational mode.